GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3444 TO BE ANSWERED ON 15.03.2018

SHORTAGE OF MGNREGS WORKERS

3444. SHRI LAKHAN LAL SAHU:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to formulate any new policy to overcome the shortage of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers by increasing their wages;
- (b) the details of the wages provided and the number of workers engaged in Chhattisgarh and Madhya Pradesh during the year 2016-17 under the said scheme;
- (c) whether the Government has made any assessment of the adverse conditions of increasing the number of workers under the scheme; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a): No, Madam. The employment provided under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is based on demand from households willing to do unskilled manual work.

Wage Rates for workers under the MGNREGA are notified and revised annually by the Central Government in accordance with the provisions of Section 6(1) of the Act.

(b): Details of workers and wage expenditure under MGNREGS during the Financial Year 2016-17 are as below:

		(FY 2016-17)
State	workers	Wage Expenditure (Rs.)
Chhattisgarh	39.98 Lakh	2008.58 crore
Madhya Pradesh	52 Lakh	2188.54 crore

(c) & (d): MGNREGS is a demand driven programme and as per the Act, 2005 provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.
